

Case No.CBI 58/2019

Central Bureau Of Investigation Vs. T. Dileep Kumar and Others

07.10.2020

Matter is taken up today for Physical Hearing pursuant to the Office Order of the Hon'ble High Court bearing No.67/G-I/Gaz.IA/DHC/2020 and No.68/DHC/Gaz./G-7/V.I.E.2(a)/2020 dated 03.10.2020 and in modification of earlier order No.Power Gaz/RADC/2020/E-15009-15097 dated 26.09.2020 and Circular issued by Ld. Principal District & Sessions Judge-cum-Special Judge (CBI), Rouse Avenue District Court, New Delhi, regarding Modalities in respect of hearing and Duty Roster of the Judicial Officers bearing No.E-10927-11013/Power/Gaz./RADC/2020 dated 30.8.2020 and Power Gaz./RADC/2020/E-16514-16593 dated 06.10.2020 respectively.

Present: Sh. Pankaj Gupta, learned Senior PP for CBI.
Dr. Sushil Kumar Gupta, learned Counsel for A1 T. Dileep Kumar.
A2 Ms. K. D. Varyani has already expired.
Sh. Rajesh Khanna and Sh. Vikrant Nilesh Goel, learned Counsel for A3 Dr. B.S. Nadha, A4 Jagdeesh, A5 K. T. Govind Gowda, A6 Dr. G. Ganga Raju, A7 Dr. Manjeet Singh.
A8 Jaideep Gupta with learned Counsels Sh. S. K. Saxena, Sh. Pramod Jalan and Ms. Manisha Sharma.

Accused who are not present today in the court, are exempted from their personal appearance through their counsels.

Matter is listed today for finalization of questions under Section 313 (5) Cr.P.C. Learned Counsels have been asked to furnish their e-mail IDs to the Reader so that questions under Section 313 Cr.P.C. can be sent in advance to them.

Matter be now listed on **15.10.2020** for recording of statement of

A1 T. Dileep Kumar and A3 Dr. B. S. Nadha, on **19.10.2020** for recording of statement of A4 Jagdeesh and A5 K. T. Govind Gowda and on **22.10.2020** for recording statement of A6 Dr. G. Ganga Raju, A7 Dr. Manjeet Singh and A8 Jaideep Gupta. Only the accused whose statement is to be recorded shall come to court physically, rest of the accused may appear through their counsels.

Ajay
07.10.2020

(AJAY KUMAR KUHAR)
ASJ/ Special Judge (PC Act) (CBI)-09,
(MPs/MLAs Cases), RADC,
New Delhi/07.10.2020 ^(a)